

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF	: M/s Santhosh Hospitals Pvt Ltd
PETITION NUMBER	: IBA/434/2019
APPLICATION NUMBER	: a) IA(IBC)/318/CHE/2022 b) IA/1269/IB/2021 in IA/1343/2020 c) MA/363/2019 d) MA/1230/2019 IN MA/1009/2019 e) MA/29/2020 f) IA/722/2020 g) IA/482/IB/2020 h) MA/25/2020 i) IA/688/IB/2020 IN IA/224/IB/2020 j) MA/28/2020 k) IA/723/2020 l) IA/1274/IB/2020 m) IA/1276/IB/2020 n) IA/1278/IB/2020 o) IA/1293/IB/2020 p) IA(IBC)/1166(CHE)/2022 q) IA(IBC)/973(CHE)/2021

ORDER

Ld. Counsel Mr.Chandramouli Prabhakaran for the Liquidator. Ld. Counsel Mr. Saurabh Kalia for the Suspended Directors. Ld. Counsel Ms.G.Lavanya for Muthoot Fin Corp.

In this matter, case is pending before the Hon'ble Supreme Court and the Hon'ble Supreme Court has ordered status quo and the next date of hearing before the supreme court is 25.07.2024.

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List the applications for hearing on **12.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk